

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 43(ND)/2016

IN THE MATTER OF:

Central Bank of India

.... Applicant/petitioner

Vs.

M/s. Surya Pharmaceuticals Ltd.

.... Respondent

Order under Section 237(b)

Order delivered on 02.04.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS

For the petitioner:

For the Respondent(s):

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)

PRESIDENT

Sd/-

(S. K. MOHAPATRA)

MEMBER (TECHNICAL)